

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.05/(MAH)/2016
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2017

NAME OF THE PARTIES: Shri Hemant Mahabala Kotian
V/s.
M/s. Batto Green Batteries India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mahesh Athavale	} Pcs for Respondents	Mahesh Athavale
2.	Anagha Anasingaraju (Kanj & Associates)		Anagha Anasingaraju
3.	Chirag R. Sonacha	} Advocate for petitioner	Chirag R. Sonacha

ORDER

CP No.05/241-242/CLB/MB/MAH/2016

1. The Learned Representatives of both the sides are present.
2. The Learned Counsel of the Petitioner has opened the arguments and concluded.
3. Arguments in reply of the Respondent cannot be completed today, hence adjourned to 20th March, 2017. Matter is Part Heard.

13th February, 2017.

Sd/-
M.K. SHRAWAT.
MEMBER (JUDICIAL)